

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


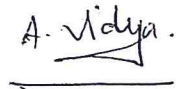
(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/272/ (IB)/2017  
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD  
NAME OF THE RESPONDENT(S) : GOLDEN PROSPEROUS PROPERTY DEVELOPERS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	S. M. Meera Mohideen	Counsel for Respondent	
②	A. Vidya B. Shakti Priya. (For King & Partners)	COUNSEL FOR PETITIONER.	

ORDER

Counsel representing both the parties are present. Time extended at the request of both the counsel for submitting arguments. Put up on 09.08.2017 at 10.30 A.M.

sd/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)